

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/238(CHE)/2021
NAME OF THE PETITIONER(S) : Bank of Baroda
NAME OF THE RESPONDENTS : Ramkhumar Narasimhan
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Present: Ld. Counsel Shri. T Ravichandran for the Petitioner.

Ld. Counsel Ms. Sree Vishwanthini for the Respondent.

IRP report is already on record.

Ld. Counsel for the Respondent submits that the Reply / Objections has been e-filed. Hard copy be filed.

Ld. Counsel for the Petitioner seeks and is granted two weeks time to file Rejoinder.

List the petition for hearing on **25.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)